

(8)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

ORIGINAL APPLICATION NO.1075 of 1993

DATE OF JUDGMENT: 3rd September, 1993

BETWEEN:

Mr. NSSR Venkateswara Rao

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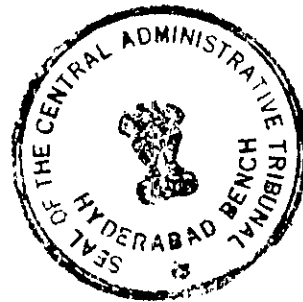
Applicant

AND

1. The Chief General Manager,
Telecommunications,
A.P.Circle,
Hyderabad.

2. The General Manager,
Telecom District,
Vijayawada-520010.

3. The Divisional Engineer,
Telecom,
E-10B Exchange,
Vijayawada.



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Respondents

HEARD:

COUNSEL FOR THE APPLICANT: Mr. V.Venkateswara Rao, Advocate

COUNSEL FOR THE RESPONDENTS: Mr. V.Bhimanna, Addl. CGSC

CORAM:

HON'BLE SHRI JUSTICE V.NEELADRI RAO, VICE CHAIRMAN

HON'BLE SHRI P.T.THIRUVENGADAM, MEMBER (ADMN.)

JUDGMENT

(As per Hon'ble Shri P.T.Thiruvengadam, Member (Admn.)

The applicant submits that he was engaged as casual mazdoor in Vijayawada Region, Telecom District with effect from 13.7.1983 till 31.8.1984 and again from 12.10.1990 to

contd....

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casual mazdoors. On reengagement, the case of the applicant should be considered for conferment of temporary status, regularisation etc., as per the various Office Memos/Circulars issued by the Department in this regard. If the juniors to the applicant are not now working, the case of the applicant for engagement should be considered as and when his turn arises as per the seniority list. The applicant has to be intimated within two weeks from the date of receipt of this order if his juniors are not continued and the juniors to the applicant are not working and if the turn of the applicant has not yet come.

3. The OA is ordered accordingly at the admission stage.
No costs.

SPI-
(HPTT)
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SPI-
(HVNRTJ)
HVC

CERTIFIED TO BE TRUE COPY


Court Officer
Central Administrative Tribunal
Hyderabad Bench
Hyderabad

To vsn

1. The Chief General Manager, Telecommunications, A.P.Circle, Hyd.
2. The General Manager, Telecom District, vijayawada-10.
3. The Divisional Engineer, Telecom, E-10B Exchange, vijayawada.
4. One copy to Mr.v.venkateswaraRao, Advocate, CAT.Hyd.
5. One copy to Mr.v.Bhimanna, Addl.QJSC.CAT.Hyd.
6. One copy to Library, CAT.Hyd.
7. One spare copy.

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